

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 401 OF 2018&
IA Nos. 1173 & 1174 of 2019

Dated: 15th July, 2019

In the matter of:

Sahu Hydro Power Private Limited

.... Appellant(s)

Versus

**Himachal Pradesh Electricity Regulatory Commission &
Ors.**

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **05.08.2019.**

Court Master

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